

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2254

ANSWERED ON:10.03.2016

Airline Seat Entitlements

Gavit Dr. Heena Vijaykumar;Mahadik Shri Dhananjay Bhimrao;Patil Shri Vijaysinh Mohite;S.R. Shri Vijay Kumar;Satav Shri Rajeev Shankarrao;Sule Smt. Supriya Sadanand

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether India and Dubai have agreed to offer 63,000 seats to carriers from each side;
- (b) if so, the details thereof;
- (c) whether Dubai has requested the Government for an increase in bilateral airline seat entitlements by 50,000, if so, the details thereof;
- (d) whether the Government has turndown the request;
- (e) if so, the details thereof and the reasons therefor; and
- (f) whether the Government also has bilateral seat entitlement with other countries, if so, the details thereof and the steps taken to increase the bilateral seat entitlement with different countries?

Answer

Minister of State in the Ministry of CIVIL AVIATION
(Dr Mahesh Sharma)

- (a) & (b) No madam. As per Memorandum of Understanding (MoU) signed between India and UAE (Dubai) on 26th February 2014, the designated carriers of both countries are entitled to utilize a total of 65200 seats per week.
- (c) Yes madam. General Civil Aviation Authority (GCAA), Dubai has requested for an increase of 50,000 seats in total capacity entitlements between India and Dubai.
- (d) No madam.
- (e) Does not arise.
- (f) Yes madam.The details of bilateral seat entitlement with other countries is at Annexure. The capacity entitlements with different countries are enhanced through bilateral talks from time to time for promoting the international connectivity.